

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18754/2026 BLAPL/6977/2026	YASHOBANTA NAIK @ JASOBANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	KALAMPUR /120 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000364/2025
2	D-BLAPL/19823/2026 BLAPL/6978/2026	BABULA BISOYI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIKABALI /51 /2020 A.D.J.,BALLIGUDA(Kandhamal) ST/0000002/2021
3	D-BLAPL/20327/2026 BLAPL/6979/2026	SOUJIT KUMAR PRUSTY @ KABULA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BADAMBADI /262 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000640/2025
4	D-BLAPL/20402/2026 BLAPL/6980/2026	MANGULU MUKJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /158 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000042/2026
5	D-BLAPL/20405/2026 BLAPL/6981/2026	JITENDRA PRADHAN @ MUNDA JITU VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	Maitri Vihar PS /27 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000038/2025
6	D-BLAPL/20429/2026 BLAPL/6982/2026	TANNU TIWARI @ TANU TIWARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (BALANGIR) /29 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000010/2026
7	D-BLAPL/15006/2026 BLAPL/6983/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /72 /2026 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000038/2026
8	D-BLAPL/20421/2026 BLAPL/6984/2026	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2025
9	D-BLAPL/16900/2026 BLAPL/6985/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /173 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000222/2025
10	D-BLAPL/18832/2026 BLAPL/6986/2026	SRIKANTA DHADAKA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /138 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2025
11	D-BLAPL/20434/2026 BLAPL/6987/2026	ALEKHA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /145 /2021 A.D.J.,KODALA(Ganjam) ST/0000077/2022

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12	D-BLAPL/19830/2026 BLAPL/6988/2026	ARJUN SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA /330 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001008/2026
13	D-BLAPL/19902/2026 BLAPL/6989/2026	SHARUKH KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARIPADA TOWN /390 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000700/2026
14	D-BLAPL/20435/2026 BLAPL/6990/2026	SITA MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000128/2026
15	D-BLAPL/20338/2026 BLAPL/6991/2026	JAGAN SETHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	MANAMUNDA /200 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000161/2026
16	D-BLAPL/19947/2026 BLAPL/6992/2026	JITENDRA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000015/2025
17	D-BLAPL/20443/2026 BLAPL/6993/2026	BIRANCHI DAS VS STATE OF ODISHA	SEJAL NAYAK VS	AUL /200 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000452/2026
18	D-BLAPL/19963/2026 BLAPL/6994/2026	PRAVAT SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /225 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001014/2026
19	D-BLAPL/20032/2026 BLAPL/6995/2026	CHINMAYA SABAT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ / SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000009/2026
20	D-BLAPL/20178/2026 BLAPL/6996/2026	ANURAG VERMA @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000050/2025
21	D-BLAPL/20193/2026 BLAPL/6997/2026	AMZAD KHAN VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	SPL.TASK FORCE /23 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000267/2022
22	D-BLAPL/20447/2026 BLAPL/6998/2026	SAIF ALI KHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DARINGBADI /152 /2026 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000143/2026
23	D-BLAPL/20297/2026	TAPAS DALAI	SUVASHISH PATTANAİK	JAGATSINGPUR /457 /2026

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	BLAPL/6999/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur)
24	D-BLAPL/20341/2026 BLAPL/7000/2026	SK. JANU VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000009/2026 KENDRAPARA SADAR /540 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)
25	D-BLAPL/20365/2026 BLAPL/7001/2026	SATYA KANTA SINGH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	GR/0002286/2025 KUCHINDA /175 /2025 A.D.J.,KUCHINDA(Sambalpur)
26	D-BLAPL/20455/2026 BLAPL/7002/2026	LALLAN @ LALAN KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000050/2025 GUNUPUR /257 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada)
27	D-BLAPL/20456/2026 BLAPL/7003/2026	MAGARA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000077/2025 GOCHHAPADA /194 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
28	D-BLAPL/20457/2026 BLAPL/7004/2026	SANDHYARANI BEHERA @ BEBINA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	Spl/0000113/2025 KHURDA MODEL /248 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal)
29	D-BLAPL/20458/2026 BLAPL/7005/2026	BALAKRUSHNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000086/2026 PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)
30	D-BLAPL/20461/2026 BLAPL/7006/2026	BALUNKESWAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000112/2026 PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)
31	D-BLAPL/20174/2026 BLAPL/7007/2026	BINOD DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	Spl/0000112/2026 TUMUDIBANDHA /5 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
32	D-BLAPL/20179/2026 BLAPL/7008/2026	NARAHARI NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	Spl/0000035/2026 SUNDARGARH TOWN /225 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
33	D-BLAPL/19955/2026 BLAPL/7009/2026	BANIJA RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GR/0001014/2026 / / SPECIAL JUDGE,BAUDH(Baudh)
34	D-BLAPL/19907/2026 BLAPL/7010/2026	RAJESH @ NARENDRA SINGH VS	KULDEEP MOHANTY VS	2(A)CC/0000026/2026 BETNOTI /36 /2026 AD-HOC A.D.J.(FTSC),BARIPADA(Mayurbhanj)

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35	D-BLAPL/20018/2026 BLAPL/7011/2026	STATE OF ODISHA MAHENDRA HARIJAN VS	ARIJEET MISHRA VS	ST/0000057/2026 BOIPARIGUDA /42 /2026 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000097/2026
36	D-BLAPL/16382/2026 BLAPL/7012/2026	STATE OF ODISHA BHAGYARATHI SAHOO VS	SIDHESWAR RATH VS	BADAGODA P.S. /20 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000038/2023
37	D-BLAPL/18772/2026 BLAPL/7013/2026	STATE OF ODISHA SAUNA MURMU VS	DEBI PRASAD PATTNAIK VS	RAIRANGPUR TOWN /74 /2021 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000058/2021
38	D-BLAPL/20433/2026 BLAPL/7014/2026	STATE OF ODISHA SARAT KUMAR SAHOO @ SHYAM PRIYA DAS VS	DIGAMBARA MISHRA VS	ANGUL SADAR PS /104 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0000137/2026
39	D-BLAPL/18786/2026 BLAPL/7015/2026	STATE OF ODISHA RAJAT KUMAR SAHOO VS	AMITAV TRIPATHY VS	ODAGAON /345 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000079/2025
40	D-BLAPL/20125/2026 BLAPL/7016/2026	STATE OF ODISHA VANTALA RAMU @ V. RAMU VS	MANGU NANDY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000197/2024
41	D-BLAPL/20277/2026 BLAPL/7017/2026	STATE OF ODISHA NARAYAN MUDULI VS	RAKESH BEHERA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000021/2026
42	D-BLAPL/18497/2026 BLAPL/7018/2026	STATE OF ODISHA JAGANNATH PAIK VS	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000023/2023
43	D-BLAPL/18498/2026 BLAPL/7019/2026	STATE OF ODISHA BUDU PAIK VS	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000023/2023
44	D-BLAPL/20135/2026 BLAPL/7020/2026	STATE OF ODISHA UMESH DAS VS	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /169 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000596/2026
45	D-BLAPL/19097/2026 BLAPL/7021/2026	STATE OF ODISHA RAJ KUMAR PAL VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /33 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000044/2025

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46	D-BLAPL/19901/2026 BLAPL/7022/2026	BISHAL MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /580 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000953/2025
47	D-BLAPL/20142/2026 BLAPL/7023/2026	BIKASH SING @ RAY @ VIKASH KUMAR VS STATE OF ODISHA	AMBRISH KUMAR VS	PANIKOILI /7 /2025 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000031/2026
48	D-BLAPL/13334/2026 BLAPL/7024/2026	SOM NAIK VS STATE OF ODISHA	SUBRAT KALYANI MOHANTY VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000041/2026
49	D-CMP/29881/2026 CMP/1120/2026	NARAD JUED VS ARAKHITA JUED	MANOJ KUMAR PANDA VS	// A.D.J.,BOLANGIR(Balangir) RFA/0000051/2018
50	D-CMP/30518/2026 CMP/1121/2026	BIJAY KUMAR DAS (BIJU) VS HEMANTA KUMAR DAS	AMIYA KUMAR MOHANTY A VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000012/2022
51	D-CONTC/26704/2026 CONTC/3850/2026	BHRAMAR BEHERA VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// ()
52	D-CONTC/26707/2026 CONTC/3851/2026	JENAMANI PRADHAN VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// ()
53	D-CONTC/26708/2026 CONTC/3852/2026	ASKHILA CHANDRA PANI VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// ()
54	D-CONTC/26710/2026 CONTC/3853/2026	NIRANJAN BISWAL VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// ()
55	D-CONTC/26726/2026 CONTC/3854/2026	RAJKISHORE SAHOO VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// ()
56	D-CONTC/26735/2026 CONTC/3855/2026	MAKARA KETAN GARANAYAK VS SOVA SHARMA (IAS)	ADV. VS	// ()
57	D-CONTC/26737/2026	SADANANDA SAMAL	ADV.	//

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	CONTC/3856/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
58	D-CONTC/26740/2026	PRAFULLA KUMAR PRADHAN	ADV.	//
	CONTC/3857/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
59	D-CONTC/26744/2026	SARAT CHANDRA PRUSTY	ADV.	//
	CONTC/3858/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
60	D-CONTC/26763/2026	SURESH CHANDRA MOHANTY	ADV.	//
	CONTC/3859/2026	VS	VS	0
		BHUPENDRA SINGH PUNIA, IAS		//
61	D-CONTC/29678/2026	JAYADEV BEHERA	ADV.	//
	CONTC/3860/2026	VS	VS	0
		DEBADATTA RAY MOHAPATRA, SUPT. ENGINEER, FORMER KNOWS AS ADDL. CHIEF ENGINEER, BALANGIR		//
62	D-CONTC/29450/2026	ROHAN PRADHAN	SHIBANI SHANKAR PRADHAN	//
	CONTC/3861/2026	VS	VS	0
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//
63	D-CONTC/20371/2026	PRASANTA KUMAR DAS	ADV.	//
	CONTC/3862/2026	VS	VS	0
		HARI RANJAN RAO, IAS, I/C		//
64	D-CONTC/29455/2026	CHINMAY KUMAR PRADHAN	SHIBANI SHANKAR PRADHAN	//
	CONTC/3863/2026	VS	VS	0
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//
65	D-CONTC/14916/2026	KAUSALYA NAIK	ADV	//
	CONTC/3864/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
66	D-CONTC/29459/2026	ASHISH BHUE	SHIBANI SHANKAR PRADHAN	//
	CONTC/3865/2026	VS	VS	0
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//
67	D-CONTC/29466/2026	DAYASAGAR PRADHAN	SHIBANI SHANKAR PRADHAN	//
	CONTC/3866/2026	VS	VS	0
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//
68	D-CONTC/14918/2026	MANDHAR GOUD	ADV	//
	CONTC/3867/2026	VS	VS	0

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69	D-CONTC/29467/2026 CONTC/3868/2026	SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT., ODISHA SAHIL KUMAR MEHER VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //
70	D-CONTC/15032/2026 CONTC/3869/2026	KAILASH HARPAL VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT., ODISHA	ADV VS	// 0 //
71	D-CONTC/15037/2026 CONTC/3870/2026	GOBARDHAN RANA VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT., ODISHA	ADV VS	// 0 //
72	D-CONTC/29579/2026 CONTC/3871/2026	GOURAHARI MALLIK VS PRIYABRAT DAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// 0 //
73	D-CONTC/29592/2026 CONTC/3872/2026	SURENDRA KUMAR JENA VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
74	D-CONTC/29637/2026 CONTC/3873/2026	SUJIT DALAI @ SUJIT KUMAR DALAI VS SIBASIS PARIDA, OAS	ADV. VS	// 0 //
75	D-CONTC/29782/2026 CONTC/3874/2026	SUDAM BHUYAN VS RABINARAYAN ACHARYA, OAS, TAHASILDAR, MAHAKALAPARA	ASHOK KUMAR SAHOO VS	// 0 //
76	D-CONTC/21314/2026 CONTC/3875/2026	MANJULI NAIK @ MANJULI KUMARI NAYAK VS PRATIMA PING, DIST SUB REGISTRAR, SUNDARGARH	ADV. VS	// 0 //
77	D-CONTC/22463/2026 CONTC/3876/2026	SURENDRA KUMAR PATTJOSHI VS SHUBHA SARMA, I.A.S., PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, ODISHA	DHANANJAYA MUND VS	// 0 //
78	D-CONTC/26166/2026 CONTC/3877/2026	GOLAM ALI VS Y. B. KHURANIA, I. P. S, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA	ADV VS	// 0 //
79	D-CONTC/23746/2026 CONTC/3878/2026	TARINI BAHIDAR VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //

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80	D-CONTC/26220/2026 CONTC/3879/2026	CHANDI PRASAD BISWAL VS HEMANTA KUMAR SHARMA,I.A.S.	TAPAN KUMAR BISWAL VS	// 0 //
81	D-CONTC/26223/2026 CONTC/3880/2026	VANAPALI RAVI VS DR. PRADIP KUMAR HOTA DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
82	D-CONTC/22599/2026 CONTC/3881/2026	SANJUKTA PATTNAIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
83	D-CONTC/26699/2026 CONTC/3882/2026	INDRAMANI SAHOO VS BIBHUTI BHUSAN DASH (I/C), ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT,KHURDA	ADV. VS	// 0 //
84	D-CONTC/22603/2026 CONTC/3883/2026	GURUNATH BRAHMA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
85	D-CONTC/24818/2026 CONTC/3884/2026	PRATAP CHANDRA BARAD VS USHA PADHEE, IAS	ADV. VS	// 0 //
86	D-CONTC/25209/2026 CONTC/3885/2026	PRAMOD KUMAR KAR VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
87	D-CONTC/23045/2026 CONTC/3886/2026	NILIMA GOLDAR VS SHUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA,WATER RESOURCES DEPT.	ADV. VS	// 0 //
88	D-CONTC/24285/2026 CONTC/3887/2026	PRABIR KUMAR BRAHMA VS ARINDAM DAKUA , I.A.S	ADV VS	// 0 //
89	D-CONTC/25210/2026 CONTC/3888/2026	AMIR PRASAD BEHERA VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
90	D-CONTC/23771/2026 CONTC/3889/2026	SMITA DAS VS ARAVINDA AGRAWAL, COMMNR.. CUM SECY. TO GOVT., HIGHER EDUCATION DEPT.	DEBENDRANATH MISRA VS	// 0 //
91	D-CONTC/24294/2026	DILLIP ROUT	ADV.	//

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	CONTC/3890/2026	VS SRIKANTA PARIJA, TAHASILDAR MARSHAGHAI, KENDRAPARA	VS	0 //
92	D-CONTC/30862/2026 CONTC/3891/2026	ARCHANA TARAI VS LUNA MOHANTY, CHAIRMAN,DISTRICT LEGAL SERVICES AUTHORITY, KENDRAPARA CUM DISTRICT AND SESSION JUDGE	ADV. VS	// 0 //
93	D-CONTC/25339/2026 CONTC/3892/2026	BRUNDABAN DASH VS RASMITARANI TARASIA, SECRETARY, ODISHA STATE HOUSING BOARD	SUDEEP KUMAR SARANGI VS	// 0 //
94	D-CONTC/25671/2026 CONTC/3893/2026	RAJLAXMI MISHRA VS ANANTA KUMAR SAMAL, CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK	ADV. VS	// 0 //
95	D-CONTC/25685/2026 CONTC/3894/2026	BUDU CHICHUAN VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
96	D-CONTC/26232/2026 CONTC/3895/2026	N. GOVIND RAJ PATNAIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
97	D-CONTC/25218/2026 CONTC/3896/2026	SRIDHAR MALLIK VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA	SWAPNIL ROY VS	// 0 //
98	D-CONTC/26383/2026 CONTC/3897/2026	DAMBARUDHAR MOHANTA VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
99	D-CONTC/25220/2026 CONTC/3898/2026	SURENDRANATH MALLIK VS BIBHUTI BHUSAN DASH,ENGINEER IN CHIEF WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
100	D-CONTC/26377/2026 CONTC/3899/2026	DHANURJAYA MOHARANA VS PRAVAT KUMAR PARIDA,OAS(SB)	SAMEER KUMAR DAS VS	// 0 //
101	D-CONTC/26781/2026 CONTC/3900/2026	PITABASH GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //
102	D-CONTC/25221/2026 CONTC/3901/2026	KHAGESWAR MALLIK VS	SWAPNIL ROY VS	// 0

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103	D-CONTC/26783/2026 CONTC/3902/2026	BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES, ODISHA SANATANA BEHERA VS	ADV. VS	// // 0
104	D-CONTC/26385/2026 CONTC/3903/2026	BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT.,ODISHA SARAT KUMAR UPADHYAYA VS	ADV. VS	// // 0
105	D-CONTC/26791/2026 CONTC/3904/2026	GIRISH S.N., I.A.S DUKHABANDHU SAHOO VS	BASUDEV BARIK VS	// // 0
106	D-CONTC/28216/2026 CONTC/3905/2026	BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT.,ODISHA SUMANTA KUMAR NAIK VS	ADV. VS	// // 0
107	D-CONTC/26797/2026 CONTC/3906/2026	SUBHA SARMA, IAS MURALIDHAR BEHERA VS	ADV. VS	// // 0
108	D-CONTC/26702/2026 CONTC/3907/2026	BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT., ODISHA BINOD NAIK VS	ADV. VS	// // 0
109	D-CONTC/28225/2026 CONTC/3908/2026	BIBHUTI BHUSAN DASH (I/C), ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT BISWAJIT ROUT VS	ADV. VS	// // 0
110	D-CONTC/28229/2026 CONTC/3909/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI SHANKAR HANSDA VS	ADV. VS	// // 0
111	D-CONTC/28231/2026 CONTC/3910/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI MUKESH MUNDA VS	ADV. VS	// // 0
112	D-CONTC/28390/2026 CONTC/3911/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI NARAYAN JENA VS	ADV. VS	// // 0
113	D-CONTC/26703/2026 CONTC/3912/2026	NITYANANDA BARIK, OES, D.E.O., CUTTACK HARMOHAN SAHOO VS	ADV. VS	// // 0
		BIBHUTI BHUSAN DASH (I/C), ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT,KHURDA		//

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114	D-CONTC/26764/2026 CONTC/3913/2026	BHABAGRAHI DEHURY VS BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT.,BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/26799/2026 CONTC/3914/2026	BANDHUA GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //
116	D-CONTC/26768/2026 CONTC/3915/2026	KAHNU CHARAN MISHRA VS BIRENDRA KARKARA, IAS	ADV. VS	// 0 //
117	D-CONTC/26800/2026 CONTC/3916/2026	PRASANNA PRADHAN VS BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0 //
118	D-CONTC/26802/2026 CONTC/3917/2026	SHASHI BHUSAN PRADHAN VS BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0 //
119	D-CONTC/27711/2026 CONTC/3918/2026	INDIRA BOSE VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
120	D-CONTC/26803/2026 CONTC/3919/2026	NARENDRA KUMAR GARNAYAK VS BIBHUTI BHUSAN DASH (I/C), ENGNR. IN CHIEF, WATER RESOURCES DEPT.,ODISHA	ADV. VS	// 0 //
121	D-CONTC/26804/2026 CONTC/3920/2026	NILAKANTHA PRUSTY VS SOVA SHARMA, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/27337/2026 CONTC/3921/2026	SASMITA SING VS RAJARSHI CHAKMA,REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR	RUDRA MADHAB BISHWAL VS	// 0 //
123	D-CONTC/28233/2026 CONTC/3922/2026	JAYANTA KUMAR DALAI VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
124	D-CONTC/30151/2026 CONTC/3923/2026	MANMATH NATH MOHANTY VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// 0 //
125	D-CONTC/30847/2026	DALIMBA PATRA	BUDHIRAM DAS	//

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	CONTC/3924/2026	VS	VS	0
		DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH, ODISHA		//
126	D-CONTC/30846/2026	SUCHISMITA MOHANKUD	BUDHIRAM DAS	//
	CONTC/3925/2026	VS	VS	0
		DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH, ODISHA		//
127	D-CONTC/28384/2026	SHYAMANANDA JENA	ADV.	//
	CONTC/3926/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, IAS		//
128	D-CONTC/30763/2026	NEELAM KUMAR SWAIN	ADV	//
	CONTC/3927/2026	VS	VS	0
		DIBYASHREE MALLICK, ADDITIONAL TAHASILDAR, BHUBANESWAR		//
129	D-CONTC/26806/2026	ARBIND KUMAR SINGH	ADV.	//
	CONTC/3928/2026	VS	VS	0
		SOVA SHARMA (IAS)		//
130	D-CONTC/30068/2026	PRADIPTA SAMAL	ADV.	//
	CONTC/3929/2026	VS	VS	0
		PRAVEER RANJAN IPS, DG CISF, NEW DELHI		//
131	D-CONTC/30211/2026	PRAKASH CHANDRA BEHERA	ADV.	//
	CONTC/3930/2026	VS	VS	0
		DEBA PRASAD BAL, EXECUTIVE OFFICER, ANANDAPUR MUNICIPALITY		//
132	D-CRLA/19510/2026	GAUTAM NAG	BHARAT BHUSAN ROUTRAY	BHEDEN /63 /2026
	CRLA/576/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000034/2026
133	D-CRLA/20273/2026	SK. ARMAN	AMULYA RATNA PANDA	KHUNTUNI /33 /2026
	CRLA/577/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000056/2026
134	D-CRLA/13977/2026	RABINDRA SWAIN@RABINDRA @ PAPINA SWAIN	RAJENDRA NARAYAN ROUT	POLASARA PS /329 /2021
	CRLA/578/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000172/2021
135	D-CRLA/20120/2026	PRAKASH CHANDRA MAHARANA@PRAKASH CHANDRA MOHARANA	ADITI HOTA	TIKABALI /116 /2026
	CRLA/579/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamar)
		STATE OF ODISHA		Spl/0000140/2026
136	D-CRLMA/17007/2026	INFORMANT/VICTIM	SATYABRATA DASH	KAKATAPUR /361 /2025
	CRLMA/72/2026	VS	VS	CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR

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137	D-CRLMA/13077/2026 CRLMA/73/2026	STATE OF ODISHA SASWAT DASH VS	NIRANJAN PANDA VS	GR/0000383/2025 JAGATPUR /377 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000861/2024
138	D-CRLMC/19534/2026 CRLMC/2186/2026	STATE OF ODISHA ADHIRA SETHY VS	PRANAYANEE DASMOHAPATRA VS	TIRTOL /35 /2026 EXECUTIVE MAGISTRATE,TIRTOL(Jaga CRMC/0000076/2026
139	D-CRLMC/20028/2026 CRLMC/2187/2026	STATE OF ODISHA JAGANNATH NAIK VS	DEVASHIS PANDA VS	PARJANG /529 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000052/2024
140	D-CRLMC/20574/2026 CRLMC/2188/2026	STATE OF ODISHA JAGU DAMI VS	DIPTI RANJAN BHOKTA VS	DAMANJODI /31 /2017 S.D.J.M.,KORAPUT(Koraput) GR/0000431/2017
141	D-CRLMC/19512/2026 CRLMC/2189/2026	STATE OF ODISHA SANJIB SAHU VS	ANAM CHARAN PANDA VS	PATNAGARH /81 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000009/2026
142	D-CRLMC/20154/2026 CRLMC/2190/2026	STATE OF ODISHA RATIKANTA ROUT VS	LALITENDU MISHRA VS	NANDIPADA /194 /2026 J.M.F.C, HATADIHI(Kendujhar) GR/0000283/2026
143	D-CRLMC/17990/2026 CRLMC/2191/2026	STATE OF ORISSA RAJA @ NEJAMUDDIN KHAN VS	HEMANTA KUMAR TRIPATHY VS	NANDANKANAN /200 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWA Spl/0000322/2025
144	D-CRLMC/19291/2026 CRLMC/2192/2026	STATE OF ODISHA BABU @ GYANENDRA SAHOO VS	AJAYA NAYAK VS	JAJPUR TOWN /263 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000056/2020
145	D-CRLMC/20465/2026 CRLMC/2193/2026	STATE OF ODISHA ABU TALIM KHAN@BUNTY VS	LALITENDU MISHRA VS	AIR FIELD P.S. /106 /2021 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001944/2021
146	D-CRLMC/19905/2026 CRLMC/2194/2026	STATE OF ODISHA NIHAR RANJAN BEHERA VS	AMLAN SHAKTI PAUL VS	JAGATSINGPUR /862 /2022 ASST SESSIONS JUDGE (WOMENS), JAC GR/0001977/2022
147	D-CRLMC/12020/2026 CRLMC/2195/2026	STATE OF ODISHA HADIBANDHU SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALIAPAL /156 /2026 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000103/2026

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148	D-CRLMC/17698/2026 CRLMC/2196/2026	SARBESWAR SAHOO @ LIPU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S.(BBSR) /80 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000277/2023
149	D-CRLMC/20384/2026 CRLMC/2197/2026	MADHAB CHANDRA DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	KHANDAGIRI P.S. /631 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001596/2025
150	D-CRLMC/17178/2026 CRLMC/2198/2026	KALAMATA HARIKRISHNA @ KALAMATA K.HARI HARI @ K. HARI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /66 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000083/2022
151	D-CRLMC/20407/2026 CRLMC/2199/2026	AMAR NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	PARJANG /102 /2020 J.M.F.C,PARJANG(Dhenkanal) GR/0000098/2020
152	D-CRLMC/19984/2026 CRLMC/2200/2026	BARSARANI ROUT VS STATE OF ODISHA	SYED FAZLE AHMED VS	TANGI (KHURDA) /190 /2019 J.M.F.C,TANGI(Khordha) GR/0000264/2019
153	D-CRLMP/12920/2026 CRLMP/867/2026	KHETRABASI MAHARANA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	/ /0 () //
154	D-CRLMP/14583/2026 CRLMP/868/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	/ /0 () //
155	D-CRLMP/18098/2026 CRLMP/869/2026	BISWANATH DHAL VS THE STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	FATEGARH /312 /2024 () //
156	D-CRLMP/20106/2026 CRLMP/870/2026	PENTAGRAM PROPERTIES LLP, BHUBANESWAR VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
157	D-CRLMP/18799/2026 CRLMP/871/2026	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 () //
158	D-CRLMP/20270/2026 CRLMP/872/2026	P.BARSHA RANI PATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	AIR FIELD P.S. /250 /2025 () //
159	D-CRLREV/20217/2026	KARAN BESHAR@KARAN BESERA@KARNA BESRA	DEVASHIS PANDA	ANANDAPUR /137 /2025

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	CRLREV/463/2026	VS STATE OF ODISHA	VS	A.D.J.,ANANDAPUR(Kendujhar) ST/0000015/2026
160	D-CRLREV/20630/2026 CRLREV/464/2026	MITHUN@MATHEW DIGAL@MITHUN DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /58 /2022 DISTRICT & SESSIONS JUDGE ,PHULBA CRA/0000001/2026
161	D-CRP/27058/2026 CRP/38/2026	KUNJALATA PATTNAIK VS BINATA SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000065/2024
162	D-CRP/29788/2026 CRP/39/2026	SULTAN JABIRUDDIN KHAN VS ODISHA WAQF BOARD, CUTTACK	ALOK KUMAR PANDA VS	// PRESIDING OFFICER,WAQF TRIBUNAL IA/0000022/2025
163	D-FAO/30767/2026 FAO/811/2026	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000135/2021
164	D-FAO/30768/2026 FAO/812/2026	MIHIR KUMAR PARIDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000216/2017
165	D-FAO/30649/2026 FAO/813/2026	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000084/2019
166	D-FAO/22059/2026 FAO/814/2026	MANAGING COMMITTEE OF KAMALA MODEL GIRLS HIGH SCHOOL, KENDRAPARA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000176/2018
167	D-FAO/29396/2026 FAO/815/2026	ADITYA PRASAD RATH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001213/2016
168	D-FAO/29394/2026 FAO/816/2026	BIDYUTPRAVA AGASTI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000160/2016
169	D-FAO/29109/2026 FAO/817/2026	THE MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED VS JALADHAR ROUT @ JALANDHAR ROUT	DIRHOPRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000118/2022
170	D-FAO/30711/2026 FAO/818/2026	SURYA DAKUA VS	DINESH KUMAR PANDA VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/18228/2026 FAO/819/2026	STATE OF ODISHA BRUNDABAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Gia/0001333/2016 // STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000331/2017
172	D-FAO/30549/2026 FAO/820/2026	SANGEETA PATTANAIAK @ PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0002170/2017
173	D-FAO/30963/2026 FAO/821/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000878/2012
174	D-FAO/30810/2026 FAO/822/2026	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000525/2017
175	D-FAO/30809/2026 FAO/823/2026	MEENA SONI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0001825/2017
176	D-FAO/30826/2026 FAO/824/2026	BAIDYANATH GARTIA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000524/2017
177	D-FAO/30817/2026 FAO/825/2026	DR. RUTUPARNA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000054/2019
178	D-FAO/30836/2026 FAO/826/2026	NANDINI MANJARI HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000526/2017
179	D-FAO/30713/2026 FAO/827/2026	PRASANTA KUMAR SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000020/2019
180	D-JCRLA/20786/2026 JCRLA/174/2026	JITRAY TUDU VS STATE OF ODISHA	ADV. VS	BETNOTI /151 /2025 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur ST/0000083/2025
181	D-JCRLA/20789/2026 JCRLA/175/2026	SITARAM DAS@BABA VS STATE OF ODISHA	ADV. VS	MANAMUNDA /204 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2025

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182	D-JCRLA/20792/2026 JCRLA/176/2026	NEDA NAIK@SIBA@SHIBANI VS STATE OF ODISHA	ADV. VS	GHASIPURA /1 /2021 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000272/2022 //
183	D-MACA/28646/2026 MACA/639/2026	THE BRANCH MANAGER, NATIONAL INSURANCE CO.LTD.,GANJAM VS TENKA BHARATI	MAHITOSH SINHA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000049/2023
184	D-MACA/29736/2026 MACA/640/2026	B.UJALA PATRA@B.UJJAL VS SABITA BINDHANI	NRUSINGHA NANDA MOHAPATRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000178/2021
185	D-MACA/29086/2026 MACA/641/2026	SAROJ KUMAR JETHY VS BANI PRASAD MOHANTY	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000744/2019
186	D-MACA/29845/2026 MACA/642/2026	THE ORIENTAL INSURANCE COMPANY LTD., DHENKANAL VS SUJATA BEHERA	GIRIJA PRASAD DUTTA VS	// III M.A.C.T., TALCHER(Anugul) Mac/0000013/2018
187	D-MACA/29681/2026 MACA/643/2026	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LIMITED. CUTTACK VS PRADIPTA RANJAN SENAPATI	GOPIAL CHANDRA SAMANTARAY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000268/2004
188	D-MACA/29719/2026 MACA/644/2026	VIKASH KUMAR GUPTA @ VIKASH GUPTA VS TARABATI PARAJA	ABHAS MOHANTY VS	// A.D.J.,UMERKOTE(Nabarangapur) Mac/0000005/2023
189	D-MACA/29684/2026 MACA/645/2026	BAIJAYANTI KUND VS RELIANCE GENERAL INSURANCE CO. LTD., BBSR	DILLIP KUMAR MOHAPATRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin) Mac/0000167/2008
190	D-MACA/29839/2026 MACA/646/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA VS DOMAI JANI	GIRIJA PRASAD DUTTA VS	// A.D.J.,UMERKOTE(Nabarangapur) Mac/0000012/2019
191	D-MACA/29717/2026 MACA/647/2026	VIKASH KUMAR GUPTA @ VIKASH GUPTA VS NILABATI PARAJA	ABHAS MOHANTY VS	// A.D.J.,UMERKOTE(Nabarangapur) Mac/0000004/2023
192	D-MACA/29836/2026 MACA/648/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD,KOLKATA VS HARABATI JANI	GIRIJA PRASAD DUTTA VS	// A.D.J.,UMERKOTE(Nabarangapur) Mac/0000011/2019
193	D-MATA/24389/2026	SANJAY KUMAR BEHERA	ASHOK KUMAR SAHOO	//

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	MATA/228/2026	VS DIPTIMA TARAI	VS	JUDGE FAMILY COURT, KENDRAPARA CP/0000291/2019
194	D-RPFAM/27920/2026 RPFAM/177/2026	SUBASH CHANDRA BEHERA VS MANASWINI BEHERA	MALAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000214/2021
195	D-RPFAM/26390/2026 RPFAM/178/2026	SASHI BHUSAN PRADHAN VS KHIRESWAR PRADHAN	SIBA PRASAD SAHOO VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000128/2024
196	D-RSA/28418/2026 RSA/340/2026	NABIN KUMAR SAHU VS SURAN@SURENDRA SAHU	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000004/2026
197	D-RSA/28675/2026 RSA/341/2026	SURYAKANTA BEHERA VS MANORANJAN SAHOO	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000004/2024
198	D-WA/25681/2026 WA/940/2026	BIRUA ORAM VS STATE OF ORISSA	NARESH CHANDRA JENA VS	// 0 //
199	D-WA/24315/2026 WA/941/2026	PRAVAKAR TRIPATHY VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
200	D-WA/24290/2026 WA/942/2026	B SOLAMA VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	// 0 //
201	D-WP(C)/29058/2026 WP(C)/21110/2026	HERITAGE VISION EDUCATIONAL TRUST, BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
202	D-WP(C)/28756/2026 WP(C)/21111/2026	SMITA RANI BISWAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
203	D-WP(C)/28444/2026 WP(C)/21112/2026	SMITA MALLICK VS OIL INDIA LIMITED, BHUBANESWAR	RAJJEET ROY VS	// 0 //
204	D-WP(C)/30112/2026 WP(C)/21113/2026	SURAJ KUMAR SETHI VS	JATINDRA KUMAR MOHAPATRA VS	// 0

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205	D-WP(C)/29037/2026 WP(C)/21114/2026	STATE OF ODISHA M/S OM CONSTRUCTION VS ASSISTANT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE	RAJJEET ROY VS	// // 0 //
206	D-WP(C)/30117/2026 WP(C)/21115/2026	SURAJ KUMAR SETHI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
207	D-WP(C)/30122/2026 WP(C)/21116/2026	SURAJ KUMAR SETHI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
208	D-WP(C)/30272/2026 WP(C)/21117/2026	PRABHATI MALLIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
209	D-WP(C)/29248/2026 WP(C)/21118/2026	SAMIR MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
210	D-WP(C)/29648/2026 WP(C)/21119/2026	BIBEKANANDA BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
211	D-WP(C)/30024/2026 WP(C)/21120/2026	MANAGING COMMITTEE OF KARTIKA CHANDRA U.P.(M.E)SCHOOL, PURI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
212	D-WP(C)/29767/2026 WP(C)/21121/2026	DIXITA BARAI VS GOVERMENT OF ODISHA	NIHAL RATH VS	// 0 //
213	D-WP(C)/29940/2026 WP(C)/21122/2026	S.NALLAYYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
214	D-WP(C)/30316/2026 WP(C)/21123/2026	SANTANU KUMAR SUNDARA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
215	D-WP(C)/30032/2026 WP(C)/21124/2026	MANAGING COMMITTEE OF MAA GOUREE U.P. SCHOOL, KEONJHAR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //

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216	D-WP(C)/30239/2026 WP(C)/21125/2026	PRAKASH KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
217	D-WP(C)/29899/2026 WP(C)/21126/2026	JINDAL STEEL LIMITED, ANGUL VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
218	D-WP(C)/30367/2026 WP(C)/21127/2026	DR.SARAT KUMAR SAHOO VS STATE OF ODISHA	RAJA KISHORE SAHOO VS	// 0 //
219	D-WP(C)/30318/2026 WP(C)/21128/2026	RAGHUNATH RATH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/17032/2026 WP(C)/21129/2026	LINGARAJ BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
221	D-WP(C)/30258/2026 WP(C)/21130/2026	CHATURBHUJA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/30544/2026 WP(C)/21131/2026	SUVENDU MOHARANA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
223	D-WP(C)/30548/2026 WP(C)/21132/2026	JAYAPRAKASH KHUNTIA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
224	D-WP(C)/30289/2026 WP(C)/21133/2026	MANGURAJ NAYAK VS THE AUTHORISED OFFICER, AXIS BANK LIMITED, BHUBANESWAR	SATYABRATA DASH VS	// 0 //
225	D-WP(C)/30034/2026 WP(C)/21134/2026	MANAGING COMMITTEE OF PC DEO U.P.(M.E.) SCHOOL, JAJPUR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
226	D-WP(C)/20956/2026 WP(C)/21135/2026	GOLAP DAS @ GOLAP BEHERA VS BIJULI BEHERA	MANOJ KUMAR PANDA VS	// 0 //
227	D-WP(C)/29753/2026	M/S.KAR CONTRUCTION PVT.LTD.,CUTTACK	SIDHARTH SHANKAR PADHY	//

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	WP(C)/21136/2026	VS	VS	0
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE, BHUBANESWAR		//
228	D-WP(C)/29961/2026	DAYASAGAR MOHANTY	DR.PURUSOTTAM CHULI	//
	WP(C)/21137/2026	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/29887/2026	PADMALAYA SELF-HELP GROUP (SHG), RANKADEULI,NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/21138/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/29958/2026	SAIKH BAKAR	DR.PURUSOTTAM CHULI	//
	WP(C)/21139/2026	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/29993/2026	TULASI SELF-HELP GROUP(SHG) SARANKUL, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/21140/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/30158/2026	HADIBANDHU DASH	LINGARAJ SARANGI	//
	WP(C)/21141/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/30052/2026	JYOTI RANJAN PATTNAIK	JYOTI RANJAN KAR	//
	WP(C)/21142/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/30534/2026	NABAKISHORE SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/21143/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/23623/2026	JHARANA ROUT	MAHITOSH SINHA	//
	WP(C)/21144/2026	VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//
236	D-WP(C)/30161/2026	RABINDRA KUMAR TRIPATHY	LINGARAJ SARANGI	//
	WP(C)/21145/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/28768/2026	SATYA NARAYAN MOHANTY	JANAKI KANTA MAHAPATRA	//
	WP(C)/21146/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/24258/2026	SRINIBAS PATTNAIK	SHASHANKA SHEKHAR PATRA	//
	WP(C)/21147/2026	VS	VS	0

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239	D-WP(C)/30164/2026 WP(C)/21148/2026	STATE OF ODISHA NARENDRA PRASAD ACHARYA VS THE BRANCH MANAGER, BALANGIR DISTRICT CENTRAL CO-OPERATIVE BANK LTD., SUBARNAPUR	GYANA RANJAN SETHI VS	// // 0 //
240	D-WP(C)/28835/2026 WP(C)/21149/2026	SHISHIR KUMAR DAS VS UNION OF INDIA	SAMIR KUMAR MISHRA,(SR. ADV.) VS	// 0 //
241	D-WP(C)/25670/2026 WP(C)/21150/2026	GEETA BARIK VS	HIMANSHU SEKHAR PANDA VS	// 0 //
242	D-WP(C)/30537/2026 WP(C)/21151/2026	STATE OF ODISHA SABITA MOHANTA VS	KUNAL KUMAR SWAIN VS	// 0 //
243	D-WP(C)/28918/2026 WP(C)/21152/2026	STATE OF ODISHA MANAS RANJAN RATH VS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/29129/2026 WP(C)/21153/2026	STATE OF ODISHA AJAYA SAHU VS CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), NEW DELHI	GOKULANANDA SAHU VS	// 0 //
245	D-WP(C)/30268/2026 WP(C)/21154/2026	SRIMANTA KUMAR JENA VS	MAHENDRA KUMAR SAHOO VS	// 0 //
246	D-WP(C)/29105/2026 WP(C)/21155/2026	STATE OF ODISHA MANAGING COMMITTEE, SRI SRI DADHIBAMANJEW HIGH SCHOOL,NAYAGARH VS	SIDHESWAR MALLIK VS	// 0 //
247	D-WP(C)/30098/2026 WP(C)/21156/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA BARAMASI U.P.SCHOOL, PAHADPUR, JAJPUR VS	JAYASHREE BISWAL VS	// 0 //
248	D-WP(C)/30227/2026 WP(C)/21157/2026	STATE OF ODISHA CHITTARANJAN DEO VS	PRADEEP KUMAR MAHAPATRA VS	// 0 //
249	D-WP(C)/30110/2026 WP(C)/21158/2026	STATE OF ODISHA MANAGING COMMITTEE OF PITATANGAR U.P. SCHOOL, KEONJHAR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //

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250	D-WP(C)/30241/2026 WP(C)/21159/2026	PRASANTA KUMAR SHIAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	D-WP(C)/27016/2026 WP(C)/21160/2026	ARUN KUMAR CHATTERJEE VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
252	D-WP(C)/17990/2026 WP(C)/21161/2026	M/S REVATHI GARMENTS GIRI MARKET, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
253	D-WP(C)/29649/2026 WP(C)/21162/2026	BHANUMATI DALEI @ MIRIKHOJIA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
254	D-WP(C)/30230/2026 WP(C)/21163/2026	NARAHARI DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
255	D-WP(C)/27833/2026 WP(C)/21164/2026	TUKUN KHAN VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
256	D-WP(C)/27834/2026 WP(C)/21165/2026	SHANTANU KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
257	D-WP(C)/19365/2026 WP(C)/21166/2026	SATYA RANJAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
258	D-WP(C)/29777/2026 WP(C)/21167/2026	SHREEHARI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	D-WP(C)/30167/2026 WP(C)/21168/2026	ANANTA GOPAL SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
260	D-WP(C)/29566/2026 WP(C)/21169/2026	MANAGING COMMITTEE OF SARTHAK CHANDRA HIGH SCHOOL,DEULA,BALASOR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/30553/2026	VARVINDER SINGH CHAWLA	BHABANI PRASAD MOHANTY	//

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	WP(C)/21170/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER OF STATE TAX SAMBALPUR-I CIRCLE, SAMBALPUR		//
262	D-WP(C)/29577/2026	PURNA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
	WP(C)/21171/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/25767/2026	BHAGABAN BEHERA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/21172/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/28522/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//
	WP(C)/21173/2026	VS	VS	0
		GOURA @ GOUR MOHAN MAHANTA		//
265	D-WP(C)/30173/2026	KHAGESH KUMAR JENA	SANGRAM JENA	//
	WP(C)/21174/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/29046/2026	CHAKRADHAR BEHERA	BISWARANJAN MAHARATHA	//
	WP(C)/21175/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/30418/2026	DRAUPADI MOHANTA	SURESH KUMAR JENA	//
	WP(C)/21176/2026	VS	VS	0
		COLLECTOR, MAYURBHANJ		//
268	D-WP(C)/26725/2026	SIBANANDA BISWAL	UMAKANT SAHOO	//
	WP(C)/21177/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/30461/2026	SUBHAM SAHU	SATYA SUNDAR KANUNGO	//
	WP(C)/21178/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/30851/2026	SANJEEB KUMAR BEHERA	PRABODHA CHANDRA NAYAK	//
	WP(C)/21179/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/30531/2026	ANIRUDHA BEHERA	BHABANI PRASAD MOHANTY	//
	WP(C)/21180/2026	VS	VS	0
		THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BALASORE		//
272	D-WP(C)/27869/2026	SANKAR SARKAR	AJAYA KUMAR PRADHAN	//
	WP(C)/21181/2026	VS	VS	0

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273	D-WP(C)/30210/2026 WP(C)/21182/2026	STATE OF ODISHA KISHOR KUMAR NAIK VS	GOUTAM KUMAR ACHARYA VS	// // 0
274	D-WP(C)/27361/2026 WP(C)/21183/2026	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	BISIKESAN PRADHAN VS	// // 0
275	D-WP(C)/30545/2026 WP(C)/21184/2026	STATE OF ODISHA SANDIP BAKSHI VS	BHABANI PRASAD MOHANTY VS	// // 0
276	D-WP(C)/27871/2026 WP(C)/21185/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-1 CIRCLE, SAMBALPUR NAKA @ N. PRABHU KUMAR VS	AJAYA KUMAR PRADHAN VS	// // 0
277	D-WP(C)/30333/2026 WP(C)/21186/2026	STATE OF ODISHA JAMESWAR MALLICK VS	TUSHAR KANTA NAYAK VS	// // 0
278	D-WP(C)/27921/2026 WP(C)/21187/2026	STATE OF ODISHA BINORI COLLEGE AND SCHOOL OF NURSING, BALASORE VS	LAXMIKANTA MOHANTY VS	// // 0
279	D-WP(C)/28946/2026 WP(C)/21188/2026	STATE OF ODISHA SANJAY MOHAPATRA VS	RAJA KISHORE SAHOO VS	// // 0
280	D-WP(C)/30423/2026 WP(C)/21189/2026	STATE OF ODISHA DILLIP KUMAR PARIDA VS	SUJYOTI KUMAR DAS VS	// // 0
281	D-WP(C)/30604/2026 WP(C)/21190/2026	ADDL STATE TAX OFFICER, DHENKANAL CIRCLE, DHENKANAL RAKESH KUMAR NAYAK VS	BYOMOKESH SAHOO VS	// // 0
282	D-WP(C)/30555/2026 WP(C)/21191/2026	STATE OF ODISHA SANTOSH KUMAR ROUT VS	KUMAR PRAJWAL VS	// // 0
283	D-WP(C)/29815/2026 WP(C)/21192/2026	STATE OF ODISHA MANAGING COMMITTEE OF KALINGESWARI BIDYAPITHA, BIJAY RAMACHANDRADULIP KUMAR MOHAPATRA VS	DULIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/30566/2026 WP(C)/21193/2026	MANDAKINI DEI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
285	D-WP(C)/30557/2026 WP(C)/21194/2026	KOMAL KUMAR VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-I, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
286	D-WP(C)/30656/2026 WP(C)/21195/2026	SANJAY KUMAR DASH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
287	D-WP(C)/28814/2026 WP(C)/21196/2026	RASHBIHARI PALEI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
288	D-WP(C)/28006/2026 WP(C)/21197/2026	SURESWAR RAM VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
289	D-WP(C)/28422/2026 WP(C)/21198/2026	CHINMAYEE BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
290	D-WP(C)/28258/2026 WP(C)/21199/2026	ASHAMANI BEWA VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
291	D-WP(C)/28885/2026 WP(C)/21200/2026	SANTOSH KUMAR BARADO VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
292	D-WP(C)/28881/2026 WP(C)/21201/2026	PRAVATI NANDA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
293	D-WP(C)/28279/2026 WP(C)/21202/2026	SNEHALATA NAYAK VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
294	D-WP(C)/29894/2026 WP(C)/21203/2026	M/S BADACHANDRA FUEL PUMP, BHUBANESWAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
295	D-WP(C)/29970/2026	M/S ABIRVAB STEELS PROUDUCT, CUTTACK	PRANAYA KISHORE HARICHANDAN	//

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	WP(C)/21204/2026	VS STATE TAX OFFICER, CUTTACK	VS	0 //
296	D-WP(C)/30047/2026	BIJAYA KUMAR NAYAK	SRIKAR KUMAR RATH	//
	WP(C)/21205/2026	VS ODISHA STATE COOPERATIVE AGRICULTURAL RURAL DEVELOPMENT BANK (OSCARD) BNAK, KHORDHA	VS	0 //
297	D-WP(C)/29590/2026	KAMAKHI KUMARI JENA	NIHAL RATH	//
	WP(C)/21206/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/30090/2026	SUSHIL KUMAR CHOUDHURY	MANAS PATI	//
	WP(C)/21207/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/29859/2026	TIRATH SINGH THAKUR	SOUGAT DASH	//
	WP(C)/21208/2026	VS FOREST AND REVENUE AND DISASTER MANAGEMENT, BHUBANESWAR	VS	0 //
300	D-WP(C)/30133/2026	MD.ANSAR ALI ANSARI	SANGRAM JENA	//
	WP(C)/21209/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/27896/2026	JANARDAN PARIDA	BIREN SANKAR TRIPATHY	//
	WP(C)/21210/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/29965/2026	SIDHESWAR BEHERA	KARUNAKAR GAYA	//
	WP(C)/21211/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/28117/2026	SABITA HEMBRAM	DURGA PRASAD PATTANAIAK	//
	WP(C)/21212/2026	VS CHAIRMAN, STATE BANK OF INDIA, MUMBAI	VS	0 //
304	D-WP(C)/29898/2026	ASHWATTA NARAYAN MINERALS INDIA PVT. LTD., KARNATAKA	ABHISHEK PATNAIK	//
	WP(C)/21213/2026	VS HDFC BANK, JODA BRANCH	VS	0 //
305	D-WP(C)/29999/2026	M/S. DURGA HARDWARE, MALKANGIRI	KAJAL SAHOO	//
	WP(C)/21214/2026	VS CT AND GST CIRCLE, MALKANGIRI	VS	0 //
306	D-WP(C)/28227/2026	DASARATHI JENA	NIRANJAN LENKA	//
	WP(C)/21215/2026	VS	VS	0

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307	D-WP(C)/30866/2026 WP(C)/21216/2026	STATE OF ODISHA PRATIVA SAHU VS	BUDHIRAM DAS VS	// // 0
308	D-WP(C)/30720/2026 WP(C)/21217/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
309	D-WP(C)/30729/2026 WP(C)/21218/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
310	D-WP(C)/30868/2026 WP(C)/21219/2026	STATE OF ODISHA MURALIDHAR BEHERA VS	BUDHIRAM DAS VS	// // 0
311	D-WP(C)/28284/2026 WP(C)/21220/2026	STATE OF ODISHA PADMABATI PATTANAIAK VS	TUSAR KANTI PRAHARAJ VS	// // 0
312	D-WP(C)/30573/2026 WP(C)/21221/2026	UNION OF INDIA M/S.PRADEEP KUMAR MISHRA, SAMBALPUR VS	ABHILASH MISHRA VS	// // 0
313	D-WP(C)/30732/2026 WP(C)/21222/2026	VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA,SAMBALPUR SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
314	D-WP(C)/30842/2026 WP(C)/21223/2026	STATE OF ODISHA M/S.BISAKHA INDANE, BHUBANESWAR VS	SASWAT KUMAR ACHARYA VS	// // 0
315	D-WP(C)/30873/2026 WP(C)/21224/2026	NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH, CUTTACK SANJU SENAPATI VS	KANANBALA ROY CHOUDHURY VS	// // 0
316	D-WP(C)/30584/2026 WP(C)/21225/2026	STATE OF ODISHA GAYATRI JENA VS	SUBHADUTTA ROUTRAY VS	// // 0
317	D-WP(C)/30899/2026 WP(C)/21226/2026	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, WEST BENGAL BASANTA KUMAR NAYAK VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/30852/2026 WP(C)/21227/2026	SABITRI DEBATA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
319	D-WP(C)/28688/2026 WP(C)/21228/2026	PUNAM SINGH VS UNION OF INDIA	DEBA KUMAR RATH VS	// 0 //
320	D-WP(C)/30609/2026 WP(C)/21229/2026	SURESH CHANDRA NANDA VS UNION OF INDIA	ASISH MISHRA VS	// 0 //
321	D-WP(C)/30610/2026 WP(C)/21230/2026	ORISSA ASSOCIATION FOR THE BLIND (OAB), BHUBANESWAR VS STATE OF ODISHA	ANAND PRAKASH DAS VS	// 0 //
322	D-WP(C)/30751/2026 WP(C)/21231/2026	SEKH IBRAHIM @ SK. IBRAHIM VS UNION OF INDIA	BRAHMANANDA TRIPATHY VS	// 0 //
323	D-WP(C)/30624/2026 WP(C)/21232/2026	SUBHASHREE SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
324	D-WP(C)/30655/2026 WP(C)/21233/2026	JANARDAN PRADHAN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
325	D-WP(C)/30779/2026 WP(C)/21234/2026	UET TECHNOLOGY PVT.LTD., BHUBANESWAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
326	D-WP(C)/28288/2026 WP(C)/21235/2026	NAMITA BISWAL VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
327	D-WP(C)/28076/2026 WP(C)/21236/2026	KIRAN KUMAR SAHOO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
328	D-WP(C)/28080/2026 WP(C)/21237/2026	BIPIN BIHARI BARIK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
329	D-WP(C)/29312/2026	RAJKISHORE MOHANTY	DEEPAK KUMAR SAHOO	//

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	WP(C)/21238/2026	VS	VS	0
		STATE OF ORISSA		//
330	D-WP(C)/28207/2026	SURENDRA DASH	DURGA PRASAD PATTANAIAK	//
	WP(C)/21239/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/29139/2026	M/S. SHYAM SUNDAR PADDY PROCESSING MILL (P) LTD., BARGARH	SAROJ KUMAR PADHY	//
	WP(C)/21240/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/28629/2026	DEBASHIS PADHI	SUBRAT KUMAR NAYAK	//
	WP(C)/21241/2026	VS	VS	0
		BRANCH MANAGER, HDFC BANK, JAJPUR ROAD		//
333	D-WP(C)/28635/2026	AJAYA KUMAR SENAPTI	SIDHESWAR MALLIK	//
	WP(C)/21242/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/28968/2026	PRATAP CHANDRA GIRI	AUROBINDA SAHOO	//
	WP(C)/21243/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/29026/2026	SUMANTA KUMAR DASH	ANIL KUMAR DAS	//
	WP(C)/21244/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/28352/2026	NIBASH SWAIN	DIPTIMAYEE LENKA	//
	WP(C)/21245/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/28911/2026	STAR HEALTH AND ALLIED INSURANCE CO. LTD., BHUBANESWAR	RAMESH CHANDRA SAHOO	//
	WP(C)/21246/2026	VS	VS	0
		INSURANCE OMBUDSMAN, ODISHA, BHUBANESWAR		//
338	D-WP(C)/29023/2026	SASHIKANTA PARIDA	SHAMBHU CHARAN NATH SHARMA	//
	WP(C)/21247/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/29237/2026	BHAGIRATHI MOHARANA	NIRANJAN NAYAK	//
	WP(C)/21248/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/29624/2026	M/S CHAKADOLA HP GAS GRAMIN VITRAK, KORAPUT	KAJAL SAHOO	//
	WP(C)/21249/2026	VS	VS	0

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341	D-WP(C)/29024/2026 WP(C)/21250/2026	ASSISTANT COMMISSIONER OF CT AND GST CIRCLE SANGRAM KESHARI BHADRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // 0 //
342	D-WP(C)/30008/2026 WP(C)/21251/2026	MAA BHAIKAI SHG GROUP, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
343	D-WP(C)/30872/2026 WP(C)/21252/2026	ABHISEKH ACHARYA VS GOVERNMENT OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
344	D-WP(C)/30832/2026 WP(C)/21253/2026	PRAFULLA KUMAR MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
345	D-WP(C)/30734/2026 WP(C)/21254/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
346	D-WP(C)/29249/2026 WP(C)/21255/2026	KASIDA BIBI VS ADDITIONAL COMMISSIONER OF LAND RECORDS AND SETTLEMENT, CUTTACK	SAMAYA KUMAR RAY VS	// 0 //
347	D-WP(C)/30380/2026 WP(C)/21256/2026	M/S SIVARAM SAHU VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
348	D-WP(C)/29255/2026 WP(C)/21257/2026	SUSHREE LIPIRANEE SAHA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
349	D-WP(C)/30854/2026 WP(C)/21258/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
350	D-WP(C)/30386/2026 WP(C)/21259/2026	M/S PUJA SAHU VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
351	D-WP(C)/30824/2026 WP(C)/21260/2026	JALADHAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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352	D-WP(C)/28913/2026 WP(C)/21261/2026	BHAKTI S.H.G. GANESWARPUR, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
353	D-WP(C)/30828/2026 WP(C)/21262/2026	LEENA NADIZA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
354	D-WP(C)/29809/2026 WP(C)/21263/2026	DR.BIKASH DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
355	D-WP(C)/30987/2026 WP(C)/21264/2026	SMRUTIRANJAN DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
356	D-WP(C)/30849/2026 WP(C)/21265/2026	SUPRIYA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
357	D-WP(C)/30728/2026 WP(C)/21266/2026	JAJATI BISWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
358	D-WP(C)/30340/2026 WP(C)/21267/2026	AKADASIA DALAI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
359	D-WP(C)/30345/2026 WP(C)/21268/2026	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/30342/2026 WP(C)/21269/2026	ANIL PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	D-WP(C)/30738/2026 WP(C)/21270/2026	INDRAJIT KHATUA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
362	D-WPCRL/20176/2026 WPCRL/87/2026	SASHI KANTA SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	/ /0 0 //
363	D-WPCRL/20739/2026	DR .SWAGAT MOHAPATRA	SASWATA PATNAIK	//

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	WPCRL/88/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/19640/2026 ABLAPL/8010/2026	BHARAT CHANDRA SAHOO @ BHARAT CH. SAHOO VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	KHALLIKOTE /475 /2026 () //
365	D-ABLAPL/19643/2026 ABLAPL/8011/2026	RAHUL @ SK. SARFARAZ VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /134 /2026 () //
366	D-ABLAPL/18913/2026 ABLAPL/8012/2026	LINGARAJ PRADHAN VS STATE OF ODISHA	DASARATHI DASH VS	/ /0 J.M.F.C.,BHAPUR(Nayagarh) 2(A)CC/0000006/2026
367	D-ABLAPL/9409/2026 ABLAPL/8013/2026	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /132 /2026 () //
368	D-ABLAPL/19195/2026 ABLAPL/8014/2026	SK. MAFIZUR REHEMAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /212 /2026 () //
369	D-ABLAPL/19528/2026 ABLAPL/8015/2026	BRAMHACHARI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /225 /2026 () //
370	D-ABLAPL/9410/2026 ABLAPL/8016/2026	SAMBIT DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /132 /2026 () //
371	D-ABLAPL/19649/2026 ABLAPL/8017/2026	SHARAT KUMAR SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /18 /2024 () //
372	D-ABLAPL/18815/2026 ABLAPL/8018/2026	GANGA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGAON /110 /2026 () //
373	D-ABLAPL/17263/2026 ABLAPL/8019/2026	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KUAKHIA /100 /2026 () //
374	D-ABLAPL/18158/2026 ABLAPL/8020/2026	SARASWATI SAHU VS	MANOJ KUMAR MOHANTY VS	KUAKHIA /58 /2026 ()

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375	D-ABLAPL/20051/2026 ABLAPL/8021/2026	STATE OF ODISHA SAHANAWAZ QUADRI @ SHAH NAWAZ VS	KULDEEP MOHANTY VS	// BALASORE TOWN /245 /2026 ()
376	D-ABLAPL/18709/2026 ABLAPL/8022/2026	STATE OF ODISHA MD. JABIR @ JABIR MOHAMMED @ BABU MISTRI VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /140 /2022 ()
377	D-ABLAPL/18851/2026 ABLAPL/8023/2026	STATE OF ODISHA PARSURAM PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /157 /2026 ()
378	D-ABLAPL/18887/2026 ABLAPL/8024/2026	STATE OF ODISHA SARAT KUMAR NAYAK VS	SANTOSH KUMAR PATTANAYAK VS	// SECTOR-3 /156 /2026 ()
379	D-ABLAPL/19253/2026 ABLAPL/8025/2026	STATE OF ODISHA BINOD KUMAR PRADHAN VS	SATYABRATA SENAPATI VS	// KHANTAPADA /265 /2025 ()
380	D-ABLAPL/19435/2026 ABLAPL/8026/2026	STATE OF ODISHA MUNA AMANTA VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL SADAR PS /70 /2026 ()
381	D-ABLAPL/19440/2026 ABLAPL/8027/2026	STATE OF ODISHA NIPU PANDA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /576 /2023 ()
382	D-ABLAPL/19522/2026 ABLAPL/8028/2026	STATE OF ODISHA SK. KHALID @ KHALID VS	JYOTIRMAYA SAHOO VS	// KHURDA PS /61 /2026 ()
383	D-ABLAPL/18946/2026 ABLAPL/8029/2026	STATE OF ODISHA BHIKARI JENA VS	AGASTI KANUNGO VS	// CHOUDWAR /397 /2026 ()
384	D-ABLAPL/19529/2026 ABLAPL/8030/2026	STATE OF ODISHA BRAMHACHARI DASH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /371 /2026 ()
385	D-ABLAPL/19650/2026 ABLAPL/8031/2026	STATE OF ODISHA DURGAPRASAD MISHRA VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /77 / ()
		STATE OF ODISHA		//

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386	D-ABLAPL/20207/2026 ABLAPL/8032/2026	SARDHAKARA BAGHA @ SARDAKAR BAGHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /243 /2026 () //
387	D-ABLAPL/20211/2026 ABLAPL/8033/2026	RADHAKANTA SANDHA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	BOUDH /237 /2025 () //
388	D-ABLAPL/20215/2026 ABLAPL/8034/2026	SURESH KUMAR DALABEHERA @ SURESH KUMAR DALA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /38 /2026 () //
389	D-ABLAPL/19025/2026 ABLAPL/8035/2026	RATNAKAR DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	BHADRAK RURAL /458 /2026 () //
390	D-ABLAPL/20216/2026 ABLAPL/8036/2026	ROHIT KUMAR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /226 /2026 () //
391	D-ABLAPL/19738/2026 ABLAPL/8037/2026	AKSHAYA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SATYABADI /122 /2011 () //
392	D-ABLAPL/20221/2026 ABLAPL/8038/2026	RAMA CHANDRA BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANAS /39 /2021 () //
393	D-ABLAPL/20239/2026 ABLAPL/8039/2026	SK. NASIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //
394	D-ABLAPL/20260/2026 ABLAPL/8040/2026	DAUD SADDAM HOSSAIN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KEONJHAR TOWN /642 /2026 () //
395	D-ABLAPL/20240/2026 ABLAPL/8041/2026	ROHIT PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDRASEKHARPUR /864 /2025 () //
396	D-ABLAPL/20242/2026 ABLAPL/8042/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /165 /2026 () //
397	D-ABLAPL/20181/2026	SAGAR MALIK	PRAKASH CHANDRA DASH	Tantiapal Marine /83 /2026

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	ABLAPL/8043/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20245/2026 ABLAPL/8044/2026	TUKUNA BEHERA @ NANDA VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /69 /2026 () //
399	D-ABLAPL/19178/2026 ABLAPL/8045/2026	SANDEEP RANJAN NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	JODAPADAR /163 /2025 () //
400	D-ABLAPL/20249/2026 ABLAPL/8046/2026	JAGA @ SANJEEB KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	SAHID NAGAR P.S. /443 /2022 () //
401	D-ABLAPL/20258/2026 ABLAPL/8047/2026	JAMINI KAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	/ /0 () //
402	D-ABLAPL/20266/2026 ABLAPL/8048/2026	PARWEZ IQBAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KEONJHAR TOWN /643 /2026 () //
403	D-ABLAPL/19203/2026 ABLAPL/8049/2026	RANJEET KUMAR SAHOO @ RANJIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 A.D.J.,KHURDA(Khordha) TR/0000036/2026
404	D-ABLAPL/20302/2026 ABLAPL/8050/2026	NIRAKAR PADHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
405	D-ABLAPL/20305/2026 ABLAPL/8051/2026	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
406	D-ABLAPL/20306/2026 ABLAPL/8052/2026	SRIKANTA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
407	D-ABLAPL/19355/2026 ABLAPL/8053/2026	CHANDRAHASYA MOHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /212 /2026 () //
408	D-ABLAPL/19371/2026 ABLAPL/8054/2026	UDIA @ UDAYA KUMAR MALLICK VS	PRASANNA KUMAR PANDA VS	JAKHAPURA /77 /2023 ()

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409	D-ABLAPL/20308/2026 ABLAPL/8055/2026	STATE OF ODISHA AKSHAYA SENAPATY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
410	D-ABLAPL/20314/2026 ABLAPL/8056/2026	STATE OF ODISHA ASEETA KUMAR SATAPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
411	D-ABLAPL/20354/2026 ABLAPL/8057/2026	STATE OF ODISHA UTTAM KUMAR JENA @ UTTAM JENA VS	DIBYA JYOTI SAHOO VS	// SINGLA /276 /2025 ()
412	D-ABLAPL/20362/2026 ABLAPL/8058/2026	STATE OF ODISHA TUKAN BISWAL @ SANTOSH KUMAR BISWAL VS	RABI NARAYAN PANDA VS	// BHANDARIPOKHARI /283 /2026 ()
413	D-ABLAPL/19391/2026 ABLAPL/8059/2026	STATE OF ODISHA PRATIMA BARIK VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /293 /2026 ()
414	D-ABLAPL/20364/2026 ABLAPL/8060/2026	STATE OF ODISHA RANJIT SAHANI VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /179 /2024 ()
415	D-ABLAPL/20204/2026 ABLAPL/8061/2026	STATE OF ODISHA JAMINI KAR VS	SUSANTA SEKHAR PARIDA VS	// / / ()
416	D-ABLAPL/19412/2026 ABLAPL/8062/2026	STATE OF ODISHA BAMADEV ROUT VS	NARENDRA KUMAR LENKA VS	// NCB BHUBANESWAR /1 /2026 ()
417	D-ABLAPL/19415/2026 ABLAPL/8063/2026	N.C.B. ZONAL UNITE,BHUBANESWAR BURI RANGARAO VS	SUNIL KUMAR PANDA VS	// GURANDI /94 /2026 ()
418	D-ABLAPL/19990/2026 ABLAPL/8064/2026	STATE OF ODISHA BABLU TAISUM VS	PABITRA KUMAR NAYAK VS	// BELPAHAR /78 /2026 ()
419	D-ABLAPL/19755/2026 ABLAPL/8065/2026	STATE OF ODISHA SURAJ KUMAR KADRAKA @ ROCKY DIGAL VS	NRUSINGH CHARAN ROUT VS	// GUNUPUR /165 /2021 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/19998/2026 ABLAPL/8066/2026	ABINASH MAHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHAMAKHANDI /170 /2026 () //
421	D-ABLAPL/20055/2026 ABLAPL/8067/2026	ABHIJEET MOHAPATRA @ LALTU VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /82 /2021 () //
422	D-ABLAPL/19771/2026 ABLAPL/8068/2026	SAKTI SWARUP MISHRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
423	D-ABLAPL/20062/2026 ABLAPL/8069/2026	RAKESH DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BALASORE(RURAL)(Baleshwar) 2(A)CC/0000187/2026
424	D-ABLAPL/19544/2026 ABLAPL/8070/2026	MANU @ ASHOK SETHI @ MANOJ SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /2 /2026 () //
425	D-ABLAPL/20064/2026 ABLAPL/8071/2026	MUNI BEWA @ FATEMAN BIBI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /60 /2026 () //
426	D-ABLAPL/20067/2026 ABLAPL/8072/2026	GHANA NAG @ GHANA SHYAM NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /70 /2026 () //
427	D-ABLAPL/20068/2026 ABLAPL/8073/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JANKIA P.S. /422 /2026 () //
428	D-ABLAPL/20081/2026 ABLAPL/8074/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /70 /2026 () //
429	D-ABLAPL/20085/2026 ABLAPL/8075/2026	PRASANNO KUMAR NAYAK @ MANUEL NAYAK VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	/ /0 () //
430	D-ABLAPL/19866/2026 ABLAPL/8076/2026	BIBOL TOPPO VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	RAJGANGPUR /127 /2026 () //
431	D-ABLAPL/20086/2026	BHABANI JENA	JYOTIRMAYA SAHOO	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8077/2026	VS STATE OF ODISHA	VS	J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000052/2018
432	D-ABLAPL/19868/2026 ABLAPL/8078/2026	KALYANI GHOSHAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /96 /2026 () //
433	D-ABLAPL/19992/2026 ABLAPL/8079/2026	RASMIRANJAN ROUTRAY @ RASMIRANJAN ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /381 /2025 () //
434	D-ABLAPL/19894/2026 ABLAPL/8080/2026	SONU DAKUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /359 /2026 () //
435	D-ABLAPL/19898/2026 ABLAPL/8081/2026	PRAVASINI SENAPATI @ SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHANDAGIRI P.S. /586 /2026 () //
436	D-ABLAPL/19906/2026 ABLAPL/8082/2026	NET KUMAR CHOUHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /148 /2025 () //
437	D-ABLAPL/19994/2026 ABLAPL/8083/2026	TURANTA DALAPATI @ CHUNGA DALABEHERA @ CHINGA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /270 /2025 () //
438	D-ABLAPL/19911/2026 ABLAPL/8084/2026	PRASAD SAIDATTA PANIGRAHI @ MANUA VS STATE OF ODISHA	SUSAMPAD HOTA VS	BHARATPUR PS /473 /2026 () //
439	D-ABLAPL/19995/2026 ABLAPL/8085/2026	BABULI SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /41 /2011 () //
440	D-ABLAPL/18800/2026 ABLAPL/8086/2026	MANAS MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	KUJANGA /147 /2026 () //
441	D-ABLAPL/20437/2026 ABLAPL/8087/2026	JAGABANDHU DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /145 /2026 () //
442	D-ABLAPL/19999/2026 ABLAPL/8088/2026	DILLIP KUMAR PAITAL VS	DIGAMBAR SETHI VS	KAKATAPUR /144 /2006 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/20439/2026 ABLAPL/8089/2026	STATE OF ODISHA SK.KARIM VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /145 /2026 ()
444	D-ABLAPL/20016/2026 ABLAPL/8090/2026	STATE OF ODISHA JAYANTI PRADHAN VS	SUSANTA KUMAR SAHU VS	// NAKTIDEUL /95 /2026 ()
445	D-ABLAPL/20177/2026 ABLAPL/8091/2026	STATE OF ODISHA DIPAK GUPTA VS	JAGABANDHU SAHU VS	// RAMPUR (SONEPUR) /128 /2024 ()
446	D-ABLAPL/20486/2026 ABLAPL/8092/2026	STATE OF ODISHA HEMANTA SETHI VS	SWAGATIKA PANDA VS	// KHURDA SADAR /309 /2026 ()
447	D-ABLAPL/20488/2026 ABLAPL/8093/2026	STATE OF ODISHA BIKASH NAHAK VS	SWAGATIKA PANDA VS	// GOLANTHARA (BERHAMPUR) /95 /2026 ()
448	D-ABLAPL/20490/2026 ABLAPL/8094/2026	STATE OF ODISHA P. SHYAM SUNDAR PRUSTY VS	PRASANTA KUMAR NANDA VS	// CHANDRASEKHARPUR /606 /2026 ()
449	D-ABLAPL/20492/2026 ABLAPL/8095/2026	STATE OF ODISHA PARTHESH PRAVINBHAI THAKKAR VS	PRASANTA KUMAR NANDA VS	// CHANDRASEKHARPUR /606 /2026 ()
450	D-ABLAPL/19562/2026 ABLAPL/8096/2026	STATE OF ODISHA SHIBA PRASAD DHAL @ PAPU VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /302 /2026 ()
451	D-ABLAPL/20021/2026 ABLAPL/8097/2026	STATE OF ODISHA RANJAN DWIVEDI VS	RAJIB RATH VS	// / /0 GRAMA NYAYADHIKARI,GHASIPURAQ
452	D-ABLAPL/20034/2026 ABLAPL/8098/2026	STATE OF ODISHA SANDEEP KUMAR NAYAK VS	SMRUTI RANJAN ROUT VS	2(A)CC/0000047/2026 PATTAMUNDAI MODEL /280 /2026 ()
453	D-ABLAPL/19009/2026 ABLAPL/8099/2026	STATE OF ODISHA NARENDRA BADAJENA VS	SUDEEP KUMAR SARANGI VS	// CHANDAKA P.S. /155 /2026 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/20036/2026 ABLAPL/8100/2026	PANCHALI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAGDIA /234 /2025 () //
455	D-ABLAPL/19563/2026 ABLAPL/8101/2026	SARASWATI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KUAKHIA /150 /2026 () //
456	D-ABLAPL/20108/2026 ABLAPL/8102/2026	URMILA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /155 /2022 () //
457	D-ABLAPL/19637/2026 ABLAPL/8103/2026	SUBHANKAR DAS VS STATE OF ODISHA	CHINMAYA MOHANTY VS	MAHILA P.S.(BBSR) /214 /2026 () //
458	D-ABLAPL/20123/2026 ABLAPL/8104/2026	SANATANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /410 /2026 () //
459	D-ABLAPL/20132/2026 ABLAPL/8105/2026	JIBAN RANJAN RAY VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000074/2024
460	D-ABLAPL/19660/2026 ABLAPL/8106/2026	SK. KARIMULLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /171 /2026 () //
461	D-ABLAPL/19674/2026 ABLAPL/8107/2026	MANAGOBINDA JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SIMULIA /282 /2022 () //
462	D-ABLAPL/20136/2026 ABLAPL/8108/2026	SUKANTA NAYAK @ KALU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	SPECIAL CRIME UNIT /10 /2024 () //
463	D-ABLAPL/20099/2026 ABLAPL/8109/2026	SUKANT MAHARATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI (KHURDA) /505 /2026 () //
464	D-ABLAPL/19187/2026 ABLAPL/8110/2026	THANA SUNDAR SAHU VS STATE OF ODISHA	SUBHAM AGRAWAL VS	KEGAON /234 /2025 () //